Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

R.P. 10 of 2013 in Appeal No. 66 of 2012

Dated: 11th December, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson

Hon'ble Mr. Rakesh Nath, Technical Member

Chhattisgarh Biomass Energy Developers

Association Review Petitioner(s)

Versus

Chhattisgarh State Electricity Regulatory

Commission & Ors. Respondent (s)

Chhattisgarh State Power Distribution Co. Ltd. Review Petitioner/R-2

Counsel for the Review Petitioner(s): Ms. Suparna Srivastava

Counsel for the Respondent(s): Ms. Swapna Seshadri for CSERC

Mr. Hemant Singh for R.1

ORDER

Written Submissions have been filed by all the parties.

Order is Reserved.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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